

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 229 OF 2005

Applicant/s Sriy Mal Respds. UOI and co.

Advocate for Applicant/s B.L. Kulendra Advocate for Respondent/s P.N. Rai

Notes of the Registry	Orders of the Tribunal	Sheet No.
18.2.11 No sitting list for 10.3.11. J.M. Notes of Registry. Office Report on 21.12.10 resubmitted. 4/3/11 - So (S).	O.A. NO. 229/05 12.01.2011. Hon'ble Mrs. Manjulika Gautam, A.M Hon'ble Mr. Sanjeev Kaushik, J.M Shri B.L. Kulendra, counsel for the applicant has sent illness slip. Adjourned. List on 18.2.2011. <u>J.M.</u> J.M. Manish/- 10.03.2011 Hon'ble Mr. S.N. Shukla, A.M. Hon'ble Mr. Sanjeev Kaushik, J.M. None for the notice even on the revised call. It appears that the applicant has lost the interest in pursuing the matter accordingly, the O.A. is dismissed in default. Letter on Sri P.N. Rai, learned counsel for the respondents appeared <u>J.M.</u> J.M. <u>A.M.</u> A.M.	

Contd. On Sheet No. _____